Suppl- List 2 Sr. No. 11

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Crl R No. 55/2019 CrlM No. 1053/2019

Rajesh Madanlal Anand

...Petitioner

Through:- Present in person.

v/s

Rakesh Madanlal Ananda

...Respondent

Through:- Mr. Y.E. Tak, Advocate

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Y.E. Tak, Advocate appears on behalf of the respondent.

List on 26.06.2020 for consideration.

Registry is directed to reflect the name of Mr. Y.E. Tak, in the

cause list.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi